

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESH PADIYAR
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 20-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	O.S. 335/2020 (HEARING) IA/1/2020		Jayappa Vs Paravathamma	K V Venkatesh
2	O.S. 736/2020 (FIRST HEARING) IA/1/2020		PILLAMMA Vs BADHRAPPA	PRAKASH MURTHY
LOK ADALATH				
3	O.S. 511/2015 (A.D.R) IA/1/2015		Parvathi C M Vs Kasthoori	M A P
4	O.S. 359/2019 (A.D.R) IA/1/2019		LAKSHMAMMA Vs NAGAPPA	Prashanth
5	O.S. 1118/2019 (A.D.R) IA/1/2019		MANU N Vs PRASAD V	SOURABH R K
6	O.S. 1682/2014 (/0000) (ISSUES.) IA/1/2014		Zaibun Vs Saram Bee	B N A
7	O.S. 2091/2014 (ISSUES.) IA/1/2014		Krishnappa C A Vs Nagamma	V B R
PLNTF EVIDENCE				
8	O.S. 1930/2015 (EVIDENCE.) IA/1/2015		Pradeep Babu Vs Shaheena Begum	Dhananjay Joshi
9	O.S. 992/2018 (EVIDENCE.) IA/1/2018		Bharathi M Vs Munirathnam C	H A Chithra Shekaraiah
10	O.S. 743/2020 (ORDERS.) IA/1/2020 IA/2/2020		DIVYA R Vs RAMACHANDRAPPA	LAW ASS
12:00 P.M - 1:00 P.M				
11	M.A. 5/2020 (HEARING) IA/1/2020		Muniraju T R Vs Gopalakrishna V alias Gopala Krishnan V	C. SHANKAR REDDY
12	O.S. 237/2018 (A.D.R) IA/1/2018		Narayanappa Vs Muniyappa alias Munepa	G S P
LOK ADALATH				
13	O.S. 1279/2018 (A.D.R) IA/1/2018 IA/2/2018		Hanumaiah Vs Jayamma	M D Srinivasa

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14	O.S. 430/2019 (A.D.R) IA/1/2019		Kanchana V Vs Mahesh V	Rukmini V P
COMPLIANCE				
15	Misc 49/2018 (A.D.R)		Jayalakshmi Vs Jayarama, Since dead by his legal heir Annapoorna	
16	O.S. 1974/2015 (ISSUES.) IA/1/2015		Mariyamma Vs Kempamma	S V R
17	O.S. 12/2018 (ISSUES.) IA/1/2017 IA/2/2017		VENKATESH Vs GOWTHAM REDDY	Y.N. RAMANNA
18	O.S. 462/2018 (ISSUES.) IA/1/2018		Muniyamma Vs Susheelamma	Pratap Yadav
19	O.S. 833/2018 (ISSUES.) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018		Muniswamy Reddy Vs Mariyappa	
20	O.S. 1052/2019 (ISSUES.) IA/1/2019		Keshava Reddy C Vs Venkatesh Reddy C	Jayalakshmi V
PLNTF EVIDENCE				
21	O.S. 167/2017 (EVIDENCE.) IA/1/2017		Ammaiahmma, Rep. by GPA holder Chikkegowda Vs Mathew Chacko	
Cases listed below are adjourned due to Covid 19				
22	Misc 176/2019 (ARGUMENTS.)	09-11-2020 (11:00 A.M - 12:00 P.M)	Siddagangappa Vs Thopaiah	K N Prakash
23	O.S. 1290/2017 (SUMMONS) IA/1/2017	09-11-2020	Venkataramanappa Vs Chikka Gallarappa	Nanje Gowda R
24	R.A. 22/2019 (SUMMONS) IA/1/2019 IA/2/2019	09-11-2020	RAJANNA D Vs MURTHY	V Vishwanath
25	M.A. 46/2020 (SUMMONS) IA/1/2020	09-11-2020	JANAKAMMA Vs BHADRESH N DESAI	Y N S R
26	O.S. 905/2002 (HEARING)	09-11-2020	LAKSHMAMMA, deceased by LRs Vs NARAYANAPPA	S.M. ANEES AHMED 1 TO 4 - NR

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27	O.S. 1078/2007 (HEARING) IA/1/2007	09-11-2020	HANUMAKKA Vs KRISHNAPPA	H.M.SOMASHEKARAI AH
28	O.S. 1648/2007 (HEARING) IA/1/2007	09-11-2020	ANTHONY SWAMY Vs ANTHONA SWAMY	M.D.SRINIVAS
29	O.S. 2490/2007 (HEARING) IA/1/2007	09-11-2020	PARVATHAMMA Vs NARAYANAPPA	G.R.S.AND ASSOCITES
30	O.S. 452/2008 (HEARING) IA/1/2008 IA/2/2008	09-11-2020	B R NANJAMMA Vs B R GOVINDAREDDY	V.VISWANATH
31	O.S. 1050/2008 (HEARING) IA/1/2008	09-11-2020	N MANJUNATHA REDDY Vs M NARASIMHA REDDY	N.S. SANJAY GOWDA TNV
32	O.S. 1377/2008 (HEARING) IA/1/2008	09-11-2020	GOPALAPPA Vs MARAPPA	M.K.RAMESH GOWDA MD
33	O.S. 1466/2008 (HEARING) IA/1/2008	09-11-2020	MUNIRUDRAMMA Vs MUNIYAMMA	M.VENKATARAMANAPPA
34	O.S. 1133/2010 (HEARING) IA/1/2010	09-11-2020	MUNIYAPPA AND ANOTHER Vs NAGAPPA AND ANOTHER	NAGARAJA
35	O.S. 494/2013 (HEARING) IA/1/2013	09-11-2020	Rajashekar Reddy.D.S Vs Pushpamma	N.Nagaraja
36	O.S. 557/2013 (HEARING) IA/1/2013	09-11-2020	Ashwathappa Vs Srinivas	Anandkumar.K
37	O.S. 1319/2013 (HEARING) IA/1/2013	09-11-2020	Padmavathi Vs Narayanappa	Munikrishna M
38	O.S. 1394/2013 (HEARING) IA/1/2013	09-11-2020	Shabnam alias Noor us Sabha Vs Govindappa	M S R
39	O.S. 1474/2013 (HEARING) IA/1/2013	09-11-2020	Lokesh V Vs Sandhya Prasad G R	Manjunatha IN M
40	O.S. 1854/2014 (HEARING) IA/1/2014	09-11-2020	Seethappa Vs Ramaiah	Jagadeesh
41	R.A. 95/2014 (HEARING) IA/1/2014	09-11-2020	Muniyappa Vs Munikrishnappa	Y N S R
42	O.S. 435/2015 (HEARING) IA/1/2015	09-11-2020	Sudha Vs Nanjappa	P Marappa

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43	O.S. 1380/2015 (HEARING) IA/1/2015	09-11-2020	Shivamma H Vs Revanna S	SHIVARAM ASSOCIATES
44	O.S. 934/2017 (HEARING) IA/1/2017	09-11-2020	Mallikamma alias Mallamma Vs Nagappa B H	
45	O.S. 1531/2017 (HEARING)	09-11-2020	Muninarayana Vs Ramesh	Arun Kumar S.
46	O.S. 722/2020 (ORDERS.) IA/1/2020	09-11-2020	PAWAN KUMAR NAGARWAL Vs NIMARATA MARWAH	RAJU P AND CO.,